#### LIST OF CREDITORS

OF

### M/s MUDRA DENIM PVT. LTD

(Corporate Debtor)

CASE No. C.P. NO. 4356/IB/MB/2019, ORDER DATED 14/10/2022

(Under section 9 of Insolvency & Bankruptcy Code 2016)

(Before Adjudicating Authority: Hon'ble NCLT, Main Bench V, Mumbai)

Pursuant to public announcement made on 02/11/2022 the Interim Resolution Professional (IRP) has prepared List of Creditors of M/s MUDRA DENIM PVT. LTD (CD), based on received claims after verification and determination of amount based on available information, in accordance to the regulations of Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations.

It is submitted here that registered office of the Corporate Debtor situated at Wellington Business Park, Building No.2, Gala No. 305, Andheri Kurla Road, Andheri (East), Mumbai City, Maharashtra – 400099 which was found sealed by judicial authority on the day of fist visit. On inquiry it was found that one supplier had filed case under section 138 of negotiable instrument Act against corporate debtor and corporate debtor was unable to pay 20% of cheque amount in the court. So, court authorities sealed office of corporate debtor which was rental premises. The owner has filed application to remove seal on his premises, but matter is with court.

It is further submitted that The List of Creditors (Financial & Operational Creditors) of M/s MUDRA DENIM PVT. LTD is subject to amendment / modification/ insertion/ deletion under applicable provisions of Insolvency & Bankruptcy code 2016 and regulations of Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate persons) Regulations upon substantial evidence, documents and information or as per direction of

Adjudicating Authority or admission of claim under regulation 12 of CIRP 2016 before approval of Resolution.

The IRP hereby submit that the List of Creditors shall be -

- a. available for inspection by the persons who submitted proofs of claim:
   The creditors can view their claim at my office during office hours from
   10.30 am to 4.30 pm except on Saturday and Sunday.
- b. available for inspection by members, partners, directors and guarantors of the corporate debtor;
- c. displayed on the website, if any, of the corporate debtor:
- d. filed with the Adjudicating Authority; and

Attached List

- e. presented at the first meeting of the committee.
- f. The Figures are provisional as books of corporate debtors and documents are not available for verifications.

a) LIST OF FINANCIAL CREDITORS OF M/s MUDRA DENIM PVT. LTD
Annexure A
<ol> <li>List of Secured Financial creditors</li> <li>List of Unsecured Financial creditors</li> <li>List of Financial Creditors (Unsecured and Related)</li> </ol>
b) LIST OF WORKMEN AND EMPLOYEES (CREDITORS) OF <b>M/S MUDRA DENIM PVT. LTD</b>
Annexure B
LIST OF GOVERNMENT CREDITORS OF M/s MUDRA DENIM PVT. LTD
LIST OF OPERATIONAL CREDITORS OF <b>M/s MUDRA DENIM PVT. LTD</b> Annexure D

### **Special Note**

Please note that claims are provisionally admitted based on documents submitted with declaration under provision Of I & B code. The amount shall be modified in accordance of provision of code and upon up datation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing which may cause negative impact on their respective claim. This modified list is prepared after receipt of claims after date fixed in public announcement.

### LIST OF FINANCIAL CREDITORS OF M/s DAR MEDIA PVT. LTD - ANNEXURE A

i. LIST OF SECURED FINANCIAL CREDITORS OF M/s MUDRA DENIM PVT. LTD

Figures in Rs. (Provisional)

Sr.	Name of	Amount Claimed	Amount	Security/Interest
No.	Creditor		Admitted	if any
1	IDBI Bank Limited	104,21,43,908.10	104,21,43,908.10	a) For CC: First Pari passu charge on current Assets
	Gantasal			and second Pari passu charge on
				fixed Assets (Both movable and immovable
				of the company. b) For TL- First
				Pari Passu charge on fixed assets
				(both movable and immovable) and Second Pari
				Passu charge on current assets o
				the company located at plot

				5901/2, GIDC,
				Ankleshwar
		12390	Lax	II Collateral Sec.:
				Second Pari
				Passu chare on
				entire current
				asset of the
				company located
		francisco de la		at plot no
				5901/2, GIDC,
				Ankieshwar both
				present and
				future wherever
				situated to be
				shared on pari
				passu basis by
				the consortium
				banks and other
				personal and
				corporate
				guarantees
2	Punjab	46,66,56,007.49	46,66,56,007.49	1 <sup>st</sup> Pari passu
	National	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		charge on factory
	Bank			land and building
	Durik			at 5901/2 GIDC,
				Ankleshwar
				1 <sup>st</sup> Pari Passu
				charge by way of
				Hypothecation of
				plant and
				machinery and
				other mis, assets
				of the company.
				Collateral
				Second charge on
				the fixed assets
				of the company
				i.e. factory land
				and building and
				plant &
				Diant &

				and building and
				Second charge on the fixed assets of the company i.e. factory land
	Name of Cred	or Amount Claimed	Amount	machinery and other mis, assets of the company. Collateral
	LIST OF FIN RELIDENCES	FICIAL CREDITION	LUNE EQUIPMENT AND ADDRESS AND	1 <sup>st</sup> Pari Passu charge by way of Hypothecation of plant and
3	mulan bank	08,12,03,023.40	08,12,03,023.40	1 <sup>st</sup> Pari passu charge on factory land and building at 5901/2 GIDC, Ankleshwar
3	Indian Bank	68,12,03,029.46	68,12,03,029.46	machinery & liquid security amounting to Rs. 4.54 cr in the form of DDP of Rs. 2.54 Cr. And SB A/c balance of Rs. 2.00 cr.

## ii. LIST OF FINANCIAL CREDITORS (UNSECURED) OF M/s MUDRA DENIM PVT. LTD

Figures in Rs. (Provisional)

Sr. No.	Name of Creditor	Amount Claimed	Amount Admitted	Security/Interest if any
	NIL	NIL	NIL	NIL
	Total	NIL	NIL	NIL

## iii. LIST OF FINANCIAL CREDITORS (UNSECURED AND RELATED) OF M/s MUDRA DENIM PVT. LTD

Figures in Rs. (Provisional)

Sr. No.	Name of Creditor	Amount Claimed	Amount Admitted	Security/Interest if any
1	NIL	NIL	NIL	
	Total	NIL	NIL	

#### **ANNEXURE B**

# LIST OF WORKMEN AND EMPLOYEES (CREDITORS) OF M/S MUDRA DENIM PVT. LTD

Figures in Rs. (Provisional)

Sr. No.	ID No.	Name of Workmen & Employees	Amount of Claim	Amount of Claim Admitted	Remarks
		NIL	NIL	NIL	

### **ANNEXURE C**

LIST OF GOVERNMENT CREDITORS OF M/s MUDRA DENIM PVT. LTD

### Figures in Rs. (Provisional)

	Name of Creditor	Amount Claimed	Amount Admitted	Security/Interest if any	Remarks
1	NIL	NIL	NIL	NIL	NIL
	Total	NIL	NIL	NIL	NIL

### **ANNEXURE D**

### LIST OF OPERATIONAL CREDITORS OF M/s MUDRA DENIM PVT. LTD

### Figures in Rs. (Provisional)

				Cit ./Interest	Domarks
Sr.	Name of	Amount	Amount	Security/Interest	Kemarks
No.	Creditor	Claimed	Admitted	if any	
1	IDBI Capital	10,20,000/-	10,20,000/-	NIL	
	Markets &				
	Securities				
	Ltd				
2	ALPENOL	71,98,259.39	56,63,514.93	NIL	
_	Total	82,18,259.39	66,83,514.93		

Onelie PARESH CHANDULAL MEHTA

Interim Resolution Professional in the matter of

M/S MUDRA DENIMPVT. LTD.

Registration Number: IBBI/IPA-003/IP-N00099/2017-18/11008

Reg. email: pareshmehta5959@gmail.com

## ANNEXURE A-4



13/B, Nirmal Society, Pandurang Wadi,
Dombivli East, Pin- 421201
Email: ip.mudradenim@gmail.com

Place: Dombivli

Date: 23/11/2022